

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3017

ANSWERED ON:11.03.2003

INSTALLATION OF DEEPWELL HANDPUMPS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the deepwell handpumps installed in rural areas of the country with the help of central assistance under the Accelerated Rural Water Supply Programme (ARWSP) and the Drinking Water component of the Prime Minister's Gramodaya Yojana (PMGY) are not functioning as these are installed without proper survey;
- (b) if so, the reasons therefor;
- (c) whether the Union Government have inquired the matter;
- (d) if so, the outcome thereof;
- (e) the Central assistance provided to each State under the ARWSP and PMGY for the purpose during the last three years and current year;
- (f) whether the Government have issued instructions to the States for installation of deepwell handpumps; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) to (d) Rural Drinking Water Supply is a State subject. The Government of India extends financial assistance to the States in this task under the Accelerated Rural Water Supply Programme (ARWSP) and under the Drinking Water component of Prime Minister's Gramodaya Yojana (PMGY). Powers to plan and implement the schemes under ARWSP and PMGY, including selection of water supply system like hand pumps, piped water supply scheme, etc. have been delegated to the State Governments. The details of deep well hand pumps which have become non-functional are not maintained at the Government of India level.

(e) The details of Central assistance provided to each State under the ARWSP during the last three years and current year are given in Annex I, and the details in respect of PMGY, including rural drinking water component, is at Annex II.

(f) & (g) Since the powers to plan and implement schemes under ARWSP and PMGY have been delegated to the States, no special instructions have been issued to the States for installation of deep well hand pumps.

Annex-I referred to in the reply to Lok Sabha Unstarred Question No. 3017 for reply on 11-3-2003

Release Under Accelerated Rural Water Supply Programme (ARWSP) Including Activity Taken Under DDP During Last Three Years and Current Year

(Rs in lakh)

Sl. No. State/UT 1999-2000 2000-2001 2001-2002 2002-2003#

| | | | | | |
|----|-------------------|----------|----------|----------|-----------------|
| 1 | ANDHRA PRADESH | 12534.37 | 13259.00 | 14277.64 | 14173.92 |
| 2 | ARUNACHAL PRADESH | 1980.80 | 2182.50 | 2455.91 | 2488.50 |
| 3 | ASSAM | 2090.00 | 5459.78 | 5357.67 | 5252.50 |
| 4 | BIHAR | 4690.00 | 0.00 | 0.00 | 3703.00 |
| 5 | CHHATTISGARH - | 1580.00 | 3977.00 | 2443.00 | |
| 6 | GOA | 0.00 | 888.59 | 727.50 | 0.00 |
| 7 | GUJARAT | 7842.20 | 17485.00 | 9776.30 | 6644.75 |
| 8 | HARYANA | 3857.67 | 1899.18 | 3475.92 | 1473.00 |
| 9 | HIMACHAL PRADESH | 3107.95 | 5384.50 | | 6457.21 5639.00 |
| 10 | J & K | 3190.72 | 3694.00 | 6292.10 | 6194.00 |
| 11 | JHARKHAND - | 2359.50 | 1809.50 | 1531.50 | |

| | | | | | |
|----|----------------|----------|----------|----------|----------|
| 12 | KARNATAKA | 11409.40 | 8419.62 | 13861.68 | 11724.50 |
| 13 | KERALA | 4568.30 | 4022.42 | 5045.00 | 1899.30 |
| 14 | MADHYA PRADESH | 12330.44 | 9529.00 | 9077.00 | 7159.00 |
| 15 | MAHARASHTRA | 17302.37 | 16934.00 | 19659.00 | 8414.50 |
| 16 | MANIPUR | 0.00 | 0.00 | 821.50 | 913.00 |
| 17 | MEGHALAYA | 779.20 | 1644.08 | 1215.51 | 1957.00 |
| 18 | MIZORAM | 696.00 | 1161.99 | 1634.10 | 699.00 |
| 19 | NAGALAND | 579.20 | 822.61 | 1700.40 | 1236.00 |
| 20 | ORISSA | 4847.93 | 3106.50 | 4852.09 | 3112.50 |
| 21 | PUNJAB | 2320.64 | 1783.00 | 1985.50 | 2581.00 |
| 22 | RAJASTHAN | 15654.37 | 20512.00 | 20713.73 | 22395.96 |
| 23 | SIKKIM | 695.59 | 325.00 | 696.80 | 597.00 |
| 24 | TAMILNADU | 8958.28 | 7308.00 | 8956.00 | 6358.00 |
| 25 | TRIPURA | 1662.00 | 1521.00 | 2026.70 | 867.00 |
| 26 | UTTAR PRADESH | 14825.12 | 10884.83 | 13063.35 | 6511.00 |
| 27 | UTTARANCHAL - | 2304.00 | 3447.88 | 1541.50 | |
| 28 | WEST BENGAL | 5606.45 | 7837.31 | 8947.63 | 4272.50 |
| 29 | A&N ISLANDS | 0.00 | 0.00 | 0.00 | 0.00 |
| 30 | D&N HAVELI | 0.00 | 3.50 | 0.00 | 0.00 |
| 31 | DAMAN & DIU | 0.00 | 0.00 | 0.00 | 0.00 |
| 32 | DELHI | 0.00 | 0.00 | 0.00 | 0.00 |
| 33 | LAKSHADWEEP | 0.00 | 0.00 | 0.00 | 0.00 |
| 34 | PONDICHERRY | 0.00 | 0.00 | 0.00 | 0.00 |

Total 141529.00 152310.91 172310.62 131781.93

As on 14-2-2003.

Note: The States of Chhattisgarh, Jharkhand and Uttarnachal were created during 2000-2001

Annex II referred to in the reply to Lok Sabha Unstarred Question No. 3017 for reply on 11-3-2003.

Release Under Accelerated Rural Water Supply Programme (ARWSP) Including Activity Taken Under DDP During Last Three Years and Current Year(Rs. in lakh)

| Sl.No | STATES | ACA | Release | ACA | Release | ACA | Allo | Release# |
|-------|-------------------|---------|------------|---------|---------|-------|------|----------|
| | Allocation | | Allocation | 2002-03 | | | | |
| | 2000-01 | | 2001-02 | | | | | |
| 1 | Andhra Pradesh | 14206 | 10664.6 | 15911 | 14490.4 | 15644 | | |
| 2 | Arunachal Pradesh | 6817 | 5617.68 | 6617 | 6435 | 6500 | | |
| 3 | Assam | 17957 | 9427.46 | 20112 | 20112 | 19000 | | |
| 4 | Bihar | 21946 | 11909.38 | 24579 | 14132.5 | 24173 | | |
| 5 | Chhattisgarh | 3140 | 2355 | 3517 | 3076.4 | 3435 | | |
| 6 | Goa | 78 | 62.65 | 67 | 76.85 | 72 | | |
| 7 | Gujarat | 8479 | 5020.44 | 7256 | 4718.4 | 7122 | | |
| 8 | Haryana | 1678 | 1491 | 1879 | 1879 | 1834 | | |
| 9 | Himachal Pradesh | 7061 | 8850.74 | 7908 | 7908 | 7000 | | |
| 10 | J & k | 17168 | 6434.25 | 19217 | 14603 | 18000 | | |
| 11 | Jharkhand | 6779 | 5084.25 | 7592 | 1898 | 7446 | | |
| 12 | Karnataka | 7513 | 6949.31 | 8415 | 7665 | 8273 | | |
| 13 | Kerala | 6908 | 4148.6 | 7737 | 7156.3 | 7808 | | |
| 14 | Madhya Pradesh | 11377 | 8152.18 | 9225 | 7034.07 | 8500 | | |
| 15 | Maharashtra | 9913 | 7618.31 | 11103 | 8163.79 | 10917 | | |
| 16 | Manipur | 4856 | 2549.4 | 5439 | 3602.42 | 4800 | | |
| 17 | Meghalaya | 4069 | 3826.57 | 4546 | 4546 | 4112 | | |
| 18 | Mizoram | 4041 | 3008.46 | 5041 | 4713.23 | 4300 | | |
| 19 | Nagaland | 4113.00 | 4134.88 | 4528 | 4303.75 | 4528 | | |
| 20 | Orissa | 9655 | 7652.15 | 11038 | 11038 | 10863 | | |
| 21 | Punjab | 4040 | 4040 | 4525 | 4298.75 | 4442 | | |
| 22 | Rajasthan | 9640 | 9201 | 10797 | 10797 | 10611 | | |
| 23 | Sikkim | 2811 | 2043.32 | 3798 | 3798 | 3000 | | |
| 24 | Tamil Nadu | 10479 | 9278.91 | 11736 | 11736 | 11547 | | |

| | | | | | | |
|-------|---------------|--------|-----------|--------|---------|--------|
| 25 | Tripura | 5083 | 5083 | 7084 | 7084 | 5000 |
| 26 | Uttar Pradesh | 33635 | 33614.45 | 37671 | 3586.65 | 37087 |
| 27 | Uttaranchal | 1256 | 942 | 3907 | 37871 | 7000 |
| 28 | West Bengal | 16782 | 15522.25 | 18796 | 17858 | 18490 |
| TOTAL | | 249660 | 192482.24 | 280259 | 244377 | 271302 |

First Instalment of 50% of their allocated funds under PMGY released to all the States.